

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 2401
TO BE ANSWERED ON 15TH MARCH, 2023**

MERGER OF BSNL AND MTNL

2401. SHRI A. RAJA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has appointed transaction adviser for the merger proposal of BSNL-MTNL, as a part of revival package;
- (b) if so, the details thereof;
- (c) the time by which the detailed analysis would be submitted by the transaction adviser; and
- (d) whether SEBI approval is taken, since MTNL is a listed company and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (d) The Union Cabinet, while approving revival package for Bharat Sanchar Nigam Limited (BSNL) on 27.07.2022, approved formation of a Committee of Secretaries (CoS) for detailed examination to resolve matters of Mahanagar Telephone Nigam Limited (MTNL) including merger of MTNL with BSNL.
